

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/413/ (IB)/2017  
NAME OF THE PETITIONER(S) : KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LTD  
NAME OF THE RESPONDENT(S) : TITANIUM TANTALUM PRODUCTS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.]	B. Dhanaraj -	in the -	B. Dhanaraj
2.	A. Abdul Rahman.	counsel for. Respond	Tahy

**ORDER**

Counsel for both the parties present. Counsel for Respondent prays for time to file vakalat and counter. At request, time is enlarged with the condition the Counsel for Respondent shall file counter within seven days by providing a copy to the other side. Matter is posted for final argument. Put up on **10.08.2017 at 10.30 A.M.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

Ch. Mohd Sharief Tariq  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)